

Annexure-3
Name of the corporate debtor: M/s S L S Power Corporation Limited: Date of commencement of CIRP: 07/04/2025: List of creditors as on: 13/05/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks If any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% Voting share in CoC					
1	Indian Renewable Energy Development Agency Ltd	24/04/2025	769,29,44,249/-	768,69,80,541/-	Financial Creditor	768,69,80,541/-	-	No	91.14%	NA	NA	59,63,708/-	Nil	Claim amount Provisionally admitted in the absence of Books of Accounts of the Corporate Debtor.
	Total		769,29,44,249/-	768,69,80,541/-		768,69,80,541/-	-					59,63,708/-	0	

(Amount in ₹)